

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF INFRO-ALLIANCE TRADING PRIVATE LIMITED**

| Relevant Particulars |                                                                                                                                       |                                                                                                                                                                                                                       |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | INFRO-ALLIANCE TRADING PRIVATE LIMITED                                                                                                                                                                                |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 16/09/1999                                                                                                                                                                                                            |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Mumbai                                                                                                                                                                                        |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U51900MH1999PTC121786                                                                                                                                                                                                 |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | INFRO-ALLIANCE TRADING PRIVATE LIMITED<br>FLAT NO. 2605, 1ST FLOOR, BUILDING NO. 57<br>KAILASH C.H.S., GANDHINAGAR, BANDRA EAST<br>MUMBAI 400051                                                                      |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 22 <sup>ND</sup> December, 2021                                                                                                                                                                                       |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 20 <sup>TH</sup> June, 2022                                                                                                                                                                                           |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Manoj Kumar Jain<br>Registration No: IBBI/IPA-001/IP-P00535/2017-2018/10960                                                                                                                                           |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 11, Friends Union Premises CSL, 2 <sup>nd</sup> Floor<br>227, P.D' Mello Road,<br>Opp. St. George Hospital,<br>Mumbai-400 001 , Maharashtra<br>Email id- <a href="mailto:manoj2102@gmail.com">manoj2102@gmail.com</a> |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Same as in SN. 9                                                                                                                                                                                                      |
| 11.                  | Last date for submission of claims                                                                                                    | 6 <sup>th</sup> January ,2022                                                                                                                                                                                         |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | N.A.                                                                                                                                                                                                                  |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | N.A.                                                                                                                                                                                                                  |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | (a) Web link <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Physical Address: Not Applicable                                                                              |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the INFRO-ALLIANCE TRADING PRIVATE LIMITED on 22<sup>ND</sup> December, 2021.

The creditors of **INFRO-ALLIANCE TRADING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 6<sup>th</sup> January, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Manoj Kumar Jain  
Date and Place : 24<sup>th</sup> December, 2021, Mumbai .